

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

6.

C.P. (IB)/896(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.02.2024**

NAME OF THE PARTIES:

Sa Engineering
Vs

Shapoorji Pallonji And Company Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. S. Narendra Kumar, Ld. Counsel for the Operational Creditor present.
Mr. Amir Arsiwala, Ld. Counsel for the Corporate Debtor present.
2. One last opportunity is given to the Corporate Debtor for reporting settlement failing which, it will be heard on merits.
3. List this matter for reporting settlement on **01.03.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)